

1	2	3
22.	Chhattisgarh	1226
23.	Uttar Pradesh	246575
24.	Uttaranchal	3420
	Western Region	
25.	Gujarat	65904
26.	Maharashtra	213051
27.	Daman & Diu	167
28.	Goa	2499
29.	Dadra & Nagar haveli	560
	Southern Region	
30.	Andhra Pradesh	132926
31.	Karnataka	97725
32.	Kerala	90717
33.	Tamil Nadu	96928
34.	Lakshadweep	197
35.	Pondicherry	2248
TOTAL		1552989

K.V.I.C. Board

†159. SHRI MUNAVVAR HASSAN : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

- (a) whether it is a fact that K. V. I. C. Board has been constituted;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) by when the members of K. V. I. C. Board would be nominated ?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) to (d) The re-constitution of the Khadi and Village Industries Board is under the consideration of the Government.

†Original Notice of the Question was received in Hindi.